

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA

UNSTARRED QUESTION NO. 1032

TO BE ANSWERED ON FEBRUARY 10, 2021

TOWN AND COUNTRY PLANNING ORGANIZATION

NO. 1032. SHRI K. J. ALPHONS:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the role of Town and country Planning Organization (TCPO);
- (b) the role of TCPO in Smart Cities Mission (SCM); and
- (c) whether it is a fact that TCPO does not keep up with global best practices?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a): Town and Country Planning Organization (TCPO) is a subordinate office under Ministry of Housing and Urban Affairs (MoHUA). The major role/ functions of TCPO are:

- Rendering technical assistance to the Ministry of Housing and Urban Affairs, other Central Ministries and Niti Aayog in urban planning and development policies and strategies.
- Technical advice and assistance to Town and Country Planning Departments of States/UTs.
- Preparation of Manuals and Guidelines on various aspects of urban planning and development.

(b): Officers of TCPO are represented in the Board of Directors of Smart Cities of Ahmadabad and Jabalpur.

(c): TCPO keeps up with the global best practices. Being the technical arm of MoHUA, TCPO has been involved in two important publications namely Urban and Regional Development Plan Formulation and Implementation (URDPFI) Guidelines, 2014 and Model Building Bye Laws (MBBL), 2016. TCPO has also assisted in amendment of Unified Building Bye Laws (UBBL) of Delhi, amended in 2016. These documents demonstrate best practices and act as valuable guidance material to States and UTs, which in turn formulate Master Plans and Development Control Regulations. Considering the emerging issues in urban planning and development, Ministry has issued following documents with the assistance of TCPO:

- Advisory to States/UTs on Transferable Development Rights (TDR) policy.
- Design standards for drone/UAV technology for formulation of GIS based master plans for small and medium towns.
- Amendment to MBBL and URDPFI guidelines to incorporate provisions for electric vehicle charging infrastructure.
- Guideline on pilot on formulation of Local Area Plan (LAP) and Town Planning Scheme (TPS).
